

tion which was to be held at Teen Murthi House, the persons seeking entry into the Teen Murthi House were screened. About 50 persons were consequently not permitted to enter the premises where the function was to be held.

**News Item Captioned Government  
"Instigating" Policemen**

297. SHRI TRILOK CHAND: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the allegation made by the All India Policemen's Federation as reported in *Tribune* dated 30th December, 1980 that Government was instigating the country's Police force to resort to agitational methods so that it could re-impose Emergency in the country; and

(b) if so, the reaction of Government with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) (a): Yes, Sir.

(b) The allegation is not correct.

**Allocation for Tribal Sub-Plan**

298. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry discussed with the Planning Commission and concerned Ministries regarding the allocation for Tribal Sub-Plan in Sixth Plan and Annual Plan 1980-81 and 1981-82;

(b) if so, whether the Planning Commission agreed to provide funds as suggested by the Working Group;

(c) if not, the reasons therefor;

(d) whether the concerned Ministries earmarked funds for Tribal Sub-Plan

Areas in Annual Plans of Fifth Plan and for Sixth Plan; and

(e) the steps taken by his Ministry to get the allocation as per the recommendation of Working Group for Sixth Plan and from Central Ministries so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. The Ministry of Home Affairs has discussed with the Planning Commission allocations for the Tribal sub-Plan in the Sixth Plan and Annual Plan 1980-81. The Working Group on Tribal Development 1980-85 appointed by the Planning Commission has also submitted its report which is under the consideration of the Planning Commission. Concerned Central Ministries have been addressed to adopt the guidelines as per Working Group Report on Tribal Development 1980-85.

(b) and (c). The recommendations of the Working Group 1980-85 are under the consideration of the Planning Commission.

(d) Nine Central Ministries have earmarked funds for the Tribal sub-Plan areas for the year 1978-79 and 1979-80. Action is being pursued with the Central Ministries for earmarking of funds for the Sixth Plan period.

(e) The Ministry has been pursuing with the Planning Commission. Discussions have been held with the Central Ministries from time to time stressing the need for earmarking of funds for tribal development. The Prime Minister in her letter, dated 12 March, 1980 to Central Ministers stressed the need for quantification of funds for tribal development. The Home Secretary in his communication, dated 1-7-1980 addressed to Secretaries of the Development Ministries/Departments requested them to exhibit funds quantified under each scheme for tribal sub-Plan areas under distinct sub-heads.

**Statement**

S. No.	Name of the Ministry/ Department	Name of the Scheme	Amount earmarked for Tribal sub-plan	
			1978-79 (Rs. in lakhs)	1979-80
1	2	3	4	5
1	Agriculture	(i) Forestry	425.00	510.00
		(ii) Soil & Water Conservation	403.00	415.00
		(iii) Animal Husbandry	297.00	160.00
		(iv) Crop-oriented programmes	164.00	22.00
		(v) Minor Irrigation and Water Management	55.00	55.00
		(vi) Fisheries	14.00	25.00
		(vii) Research & Education	28.90	78.00
2	Rural Reconstruction	(i) Development of Primary Market in Tribal Areas	30.00	30.00
		(ii) Applied Nutrition Programme (ANP)	13.66	13.26
3	Education & Social Welfare	(i) Non-formal adult education programmes	28.80	150.00
		(ii) Scholarships	2.00	3.00
		(iii) NCERT—Preparation of Special curricula reading material for tribal students and orientation programmes for Education Officers working in Tribal areas studies etc.	1.00	10.00
		(iv) Non-formal education Programme at school stage	N.A.	150.00
		(v) Vocationalisation	N.A.	15.00
		(vi) Integrated Child Development Services.	82.51	107.75
		(vii) Functional Literacy Programmes for adult women	35.48	40.61
4	Shipping & Transport	Central Sector Roads Scheme	900.00	1050.00
5	D.G.P.&T.	Telecommunication in Tribal areas	750.00	750.00
6	Energy	Rural Electrification	2477.00	2800.00
7	Civil Supplies & Co-operation	National Co-operative Development Corpn. (For Development of Cooperatives in Tribal Areas)	230.00	300.00
8	Health & Family Welfare	(i) Community Health volunteers	N.A.	266.00
		i) Training & Employment of Multi-purpose workers.	N.A.	117.80
		ii) Prevention of visual impairment and Control of blindness	N.A.	85.26

1	2	3	4	5
		(iv) T.B. Control	N.A.	17.32
		(v) Leprosy Control	N.A.	25.50
		(vi) S.T.D. Control	N.A.	1.43
		(vii) N.M.E.P. (Rural)	N.A.	457.86
		(viii) Filaria control	N.A.	1.60
9	Ministry of Labour	Bonded Labour	97.64 (For SC & ST)	53.62

### Resources for tribal sub-plan areas

299. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the resources mobilised for Tribal Sub-Plan Areas in Sixth Five Year Plan from (i) Special Central assistance under Article 275(1) for economic upliftment, (ii) Central assistance under Article 275(1) for strengthening administration in Tribal Areas, (iii) State Sector Outlays, (iv) Central Ministries/Departments, (v) Institutional Finance, (vi) Central sponsored schemes, and (vii) World Bank loans asked by the States for schemes in tribal areas;

(b) whether his Ministry mobilised the said resources for tribal sub-plan; and

(c) if so, the funds therefor, Ministry-wise and State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c). For the tribal Sub-Plan 1980-85, special Central assistance of Rs. 470 crores has been indicated. For strengthening of administration in tribal areas, the Seventh Finance Commission made an award for 1979-84 of Rs. 42.63 crores for payment of compensatory allowance and construction of residential accommodation for State employees posted in tribal areas. The State sector outlays, the funds of Central Ministries and Departments and

institutional finance are yet to be assessed. The funds of Centrally-sponsored schemes of the Ministry of Home Affairs under the Backward Classes Sector for tribal development have been estimated to be of the order of Rs. 36.5 crores for the Sixth Plan period, excluding the two schemes Book Banks and Coaching and Allied Schemes which have components both for SCs and STs not separately assessed. Demands of the States for World Bank loans are not known in the lack of their final tribal Sub-Plan documents 1980-85.

### Tribal Sub-Plan

300. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether his Ministry have completed discussion with concerned States/Union Territories regarding the Tribal Sub-plan in the Sixth Plan;

(b) if so the decision arrived in the matter and the policies, programmes and provisions agreed to by the States for the Sub-plan;

(c) The guidelines issued by his Ministry to the States and Central Ministries/Departments, for earmarking the allocation for Sub-plan areas; and

(d) the allocation available from different sources in Annual Plan and Sixth Plan for Sub plan therefor?